

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

06/59/17

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.03.2018.**

**NAME OF THE COMPANY: DR Sharma V/s. Pradeep Agarwal & Ors.**

**SECTION OF THE COMPANIES ACT: 58/59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** Mr. Dhani Ram Sharma (Advocate).

**For the Respondent:** Mr. Amit Goel (Advocate).

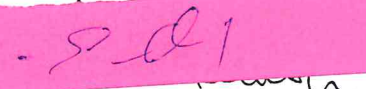
**ORDER**

A request for adjournment is made by the Petitioner as his representative, the Company Secretary is unable to be present today.

Adjourned to 9.4.2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**